

SPECIAL BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1369(KB)2018
IA(I.B.C)/754(KB)2020, IA(I.B.C)/1374(KB)2022,
IA(I.B.C)/1332(KB)2022, IA(I.B.C)/1372(KB)2022,
IA(I.B.C)/863(KB)2020, IA(I.B.C)/338(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	SYDARSHAN AGENCIES PRIVATE LIMITED VS LTS PLASTICS INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. D.N. Sharma, Adv. : For Petitioner in IA 338/2022
Ms. Neelina Chatterjee, Adv.
Mr. Sourodeep Chakraborty, Adv.

Mr. Rishav Banerjee, Adv. : For Respondents
Ms. Shaleen Dubey, Adv.

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Rahul Parasrampur, PCS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel appearing for respondents accept the notice.
3. Reply affidavit, if any, be filed within one week.
4. List this matter on **05/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**